

(b) and (c) Does not arise.

**Beach Resort in Belekeru**

3601. SHRIMATI BASAVARAJESWARI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether a Central Study Team visited Belekeru in Karnataka in February 1987 for creation of an international Tourist Beach Resort; and

(b) if so, the outcome thereof and the action taken by the Government in this regard?

THE MINISTER FOR CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) A Study Team from Central Government surveyed the Beaches in Karnataka including Belekeru and made certain recommendations for the development of those places.

(b) On the basis of the recommendations of the Study Team, the State Government prepared a project for the construction of a 80 bed Beach Resort at Belekeru. As the cost of the project was very high, the State Government was advised to seek assistance from financial institutions for implementing the project.

**Amount Outstanding Against Various Parties/Clients of ITDC**

3602. SHRI SURYA NARAYAN SINGH:

SHRI KARIA MUNDA:  
SHRI RAM TAHAL  
CHOUDHARY:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the quantum of outstanding amount against various parties/clients of ITDC unit/activity-wise as on March 31, 1991;

(b) the action taken to recover the payments within the stipulated period;

(c) whether credit position is reviewed in each unit/division/activity of ITDC as also at the Corporate Office, if so, the details thereof; and

(d) the efforts made regarding billing and credit collection in each unit/division and activity of the Corporation for co-ordinating the same during the last three years?

THE MINISTER OF CIVIL AVIATION

AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) the activity-wise provisional figures of outstanding amount as on 31.3.1991 are as follows: -

(Rs. in lakhs)

Activities	Amount of outstanding
Hotel & Catering establishments	1665.46
Corporate Communications	116.46
Ashok Travels & Tours	512.94
Duty Free Trade	28.15
Son-et-Lumier, Red Fort Headquarters	0.09
	274.06
	2597.16

(b) ITDC makes continuous efforts to recover the outstanding amount from its clients within the shortest possible time.

(c) Review of sundry debtors at unit level by General Manager/Accounts In-charge is a continuous process. These are also reviewed at Corporate level by holding the meetings of Accounts In-charge/General Managers of the units by Sr. Vice-Presidents/Vice-Presidents.

(d) Billing and credit collection is a continuous process and the unit head is responsible for the coordination of efforts within his unit for the recovery of outstanding amount. Besides, efforts are also made at Government level to effect recoveries by taking up the matter at suitable level with concerned State Governments, Central Government Departments/Public Sector Undertakings.

**Guidelines for Giving Credit to Clients by ITDC**

3603. SHRI SURYA NARAYAN SINGH: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the details of policy and the guidelines being followed in different hotels/service activities of the India Tourism Development Corporation (ITDC) for giving credit to its clients; and

(b) the percentage of credit sales to the various categories of clients i.e. travel agents, government departments, government companies, private companies, airlines and individuals given by

each unit/division/service activity of ITDC annually?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) The credit policy of ITDC inter-alia includes granting of credit facility to its clients upto a period ranging from 30 days to 60 days.

(b) Separate figures for credit sales are not maintained unit/division/service activity wise. Category/client wise percentages of outstanding as on 31.3.1991 on the basis of provisional figures for the year 1990-91 are as given below:—

Name of the category/client	Amount outstanding as on 31.3.91 (Prov.)	Client wise outstanding %age to outstanding
	(Rs. in crores)	
Government Departments/ Government Companies	15.77	60.72
Travel Agents	4.76	18.33
Licencees	1.57	6.05
Private Companies including airlines, individuals and guest ledger accounts	3.87	14.90
	25.97	100.00

#### Manuguru Thermal Power Plant

3604. SHRI SOBHANADREESWARA RAO VADDE:  
DR. D. VENKATESWARA RAO:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether there is any proposal to set up a thermal power station at Manuguru in Andhra Pradesh; and

(b) if so, the time by which the project is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Yes, Sir. The proposal envisages construction of two units of 500 MW each.

(b) The project will require tie-up in respect of coal linkage and finance as well as clearance from environmental angle. The first 500 MW unit is programmed for commissioning in five years

from the date of award of main plant equipment.

#### Amount spent by ONGC on KG Basin

3605. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the amount spent by the Oil and Natural Gas Commission (ONGC) on both onshore and offshore explorations in Krishna-Godavari basin during 1990-91; and

(b) the estimated amounts of oil that may be available in Krishna-Godavari basin?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Rs.171.93 crores.

(b) As on January 1, 1991, the total recoverable reserves were estimated to be about 17 million metric tonnes.

#### Modernisation and renovation of Pumpsets

3606. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether as part of energy conservation programme, there is any proposal for the modernisation and renovation of pumpsets to make them more efficient;

(b) if so, the details of the scheme and the cost involved; and

(c) the present stage of implementation of stage of this scheme with particular reference to Andhra Pradesh?

THE MINISTER OF STATE OF THE MINISTRY POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (c) Depending upon the availability of resources and the technical viability, the proposals received from the State Electricity Boards and other organisations, regarding the rectification of agricultural pumpsets with a view to make them energy efficient, are considered by the Government for assistance. About 75,000 electrically operated pumpsets have already been rectified in the States of Andhra Pradesh, Gujarat, Haryana, Karnataka, Madhya Pradesh, Tamil